

IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 307
IB-705/ND/2022
New IA-3458/2024

IN THE MATTER OF:

Bank of Baroda ... **Applicant/Petitioner**

Versus

Smt. Sudha Gupta ... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 15.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH,

HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3458/2024: Ld. Counsel for the RP is present. Ld. Counsel for the RP is directed to serve the copy of the application to the Financial Creditor as well as Personal Guarantor.

List the matter on 23.07.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)**